

(c) the reasons for delay in approving the proposal received from Uttar Pradesh Government; and

(d) by when the proposal will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI SAUGATA RAY) : (a) No, Sir.

(b) to (d) Questions do not arise in view of the reply at (a) above.

Status of development works in MP under JNNURM

†924. SHRI KAPTAN SINGH SOLANKI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the status of development works being carried out in Madhya Pradesh under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) whether works being carried out under the said Mission are completed in scheduled time period; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI SAUGATA RAY) : (a) to (c) 23 projects have been approved for the mission cities of Madhya Pradesh with approved cost of Rs. 2459.22 crore with ACA commitment of Rs. 1259.20 crore, out of which, Rs. 668.80 crore has been released for utilization for the projects. The projects approved are in various stages of implementation. However, constraints are being experienced in implementation of projects by state/local bodies leading to time overruns due to various reasons such as utility shifting, delay in receipt of permission/clearances from various authorities, lack of capacity of Urban Local Bodies, land acquisition issues, high tender premium, cost escalation, lack of response to tender & re-tender, etc.

Survey by NDMA on unsafe buildings in NCT of Delhi

925. SHRI JAI PRAKASH NARAYAN SINGH :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there are several 'unsafe buildings' in NCT of Delhi;

(b) if so, the details in this regard;

(c) whether Government has asked National Disaster Management Authority (NDMA) to conduct a survey to find out the number of unsafe buildings in the NCT of Delhi; and

(d) if so, the details in this regard and by when this survey will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) and (b) Municipal Corporation of Delhi has informed that it has not carried out any specific survey to identify the unsafe buildings in National Capital Territory of Delhi. However, MCD carries out routine pre-monsoon survey of buildings every year to identify the dangerous buildings and necessary action is accordingly taken. New Delhi Municipal Council (NDMC) has informed that insofar as NDMC area is concerned there are no unsafe buildings noticed.

(c) No, Sir.

(d) Question does not arise in view of the reply at (c) above.

Objectives of NCR Planning Board

926. SHRI SHADI LAL BATRA :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the National Capital Region Planning Board has achieved its objectives;

(b) if not, the reasons therefor and the reaction of Government thereto; and

(c) the corrective steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) to (c) As per the National Capital Region Planning Board (NCRPB) Act, 1985, NCR Planning Board has a mandate for preparation of a Plan for the development of the National Capital Region (NCR) and for coordinating and monitoring the implementation of such plan and for evolving harmonized policies for the control of land uses and development of infrastructure in the NCR so as to avoid any haphazard development of the region.

The NCRPB has informed that the Board prepared and notified the Regional Plan 2021 in September, 2005, which contains policies & proposals for sustainable urban development and seeks to achieve its objectives through inter-related policy framework relating to population (re-distribution), settlement systems, regional land use patterns, efficient and economic connectivity, physical and social infrastructure development, environmental factors and economic activities.

Besides the Board has provided financial assistance for 265 projects with total estimated cost of about Rs. 18,069 crores upto December 2011 in the NCR and its Counter-Magnet Areas.

NCRPB has also informed that the planning and development is a long drawn and continuous process. The policies and proposals of the Regional Plan are to be implemented by the NCR participating States and the concerned Central Ministries.